

ITEM NO.26

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4360/2024

SANJEEV KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 16-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Abhish Kumar, AOR  
Ms. Sarita, Adv.

For Respondent(s) :

Dr. Vijendra Singh, AOR  
Mr. Krishna Pandey, Adv.  
Mr Aniket Tiwari, Adv.  
Mr K Abhinandan, Adv.  
Mrs Apurva M, Adv.  
Ms Shubhangi Nasa, Adv.  
Mr. Manish Kumar, Adv.

Mr. Christopher Dsouza, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the respondent-State has submitted that counter affidavit has been filed. Registry to verify and update the records. If not filed, be filed by both respondents within four weeks.

Scanned soft copies of original records be called for through E-mail in light of Circular F.No.01/Judl./2025, dt 10.01.2025 and soft copy of the same be provided to the Ld. Counsels for both the parties.

List again on 15.07.2025.

SUJATA SINGH  
Registrar

HJ